

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 247 of 2021

IN THE MATTER OF:

The Cosmos Co-OP Bank Ltd.

...Appellant

Versus

M/s Crystal Clear Veg Oil Refinery Pvt. Ltd.

...Respondent

Present: -

**For Appellant: Mr. Swapan Pradhan and Mr. Rohit Gurta, Advocates.
Mr. Ritesh Mahajan, (PCS)**

ORDER
(Virtual Mode)

31.03.2021 Heard Learned Counsel for the Appellant.

Issue notice on Respondent - M/s Crystal Clear Veg Oil Refinery Pvt. Ltd. through Speed Post as well as email (Both Mode). Requisites along with process fee be filed by Monday. The Appellant to provide email address of the Respondent.

Learned Counsel for the Appellant may file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within one week thereafter.

List the Appeal 'For Admission (After Notice)' on **3rd May, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)

R. N./ nn./